

Filing Under Clause (d) Sub regulation (5) of regulation 31 of IBBI (Liquidation Process) Regulations, 2016

Name of Corporate Debtors

M/s. EnergeX Systems India Private Limited

1.2.2021

15th April 2021

Date of Commencement Liquidation

List of operational creditors (other than workmen, employees & Government Dues

Sl. No	Name of the Creditor	Identification Number	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues that may be set off	Amount of Claim Rejected	Amount of Claim under Verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount Admitted	Nature of Claim	Amount covered by Lien or attachment pending disposal	Amount Covered by gurarantee						% share in total amount of claim admitted
1	Shah Brothers Ispat Private Limited	U27101MH2004PTC147842	18.02.2021	1228946	1228946	Payment for supply of material and interest	NIL	NIL	46.40%	0	0	0	0	NIL
2	Peenya Industrial Gas Private Limited	U40107KA1990PTC011067	26.02.2021	87214	87214	Payment for Supply of Industrial Gas	NIL	NIL	3.29%	0	0	0	0	NIL
3	Meta- Tech Engineers	ABWPB5769J	1.03.2021	688581	688581	Payment for Supply of Mateiral & Interest	NIL	NIL	26.00%	0	0	0	0	NIL
4	Anju Electricals	2348 9735 2694	12.2.2021	643588	643588	Payment for Supply of Mateiral & Interest	NIL	NIL	24.30%	0	0	0	0	NIL
				2648329	2648329									